

**IN THE HIGH COURT OF JHARKHAND AT RANCHI  
W.P.(C) No.1749 of 2020**

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**CORAM : HON'BLE MR. JUSTICE RAJESH SHANKAR**  
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**Order No.03**

**Date: 09.07.2020**

This case is taken up through video conferencing.

Dr. Ashok Kumar Singh, learned counsel for the respondent-  
Jharkhand State Food & Civil Supplies Corporation Limited, Ranchi,  
submits that the copy of the writ petition has not been served to him.

In view of the said submission, learned counsel for the  
petitioner is directed to serve a copy of the writ petition to the office  
of Dr. Ashok Kumar Singh, learned counsel for the respondent.

Put up this case under the appropriate heading in the next  
week.

**(Rajesh Shankar, J.)**

*Sanjay/*